

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI V V KATHARE  
COURT 53 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-11-2020**

| <b>S.No.</b>  | <b>Case Type</b> | <b>Case No.</b>        | <b>Title</b>  | <b>Name of Advocate</b>  |
|---|------------------|------------------------|---|--|
| (Urgent Cases)                                      |                  |                        |   |  |
| <b><u>EVIDENCE PART HEARD</u></b>                   |                  |                        |   |  |
| 1   | SPL CASE CBI     | 100035/2008<br>(/0000) | State of Maharashtra<br>CBIACBMumbai<br>Vs<br>Faraz Sultan Khan                       | Adv.Sayeed<br>Akhtar   |
| <b><u>COMPLIANCE</u></b>                            |                  |                        |   |  |
| 2   | SPL CASE CBI     | 100008/2009            | State of<br>MaharashtraC.B.I.A.C.B.MUM<br>Vs<br>Satyendra Singh Gurjar and<br>Another | SPP P.B.<br>Gaikwad<br><br>1-Girish<br>Kulkarni, 2-<br>Shingnapurkar |
| <b><u>EVIDENCE PART HEARD</u></b>                   |                  |                        |   |  |
| 3   | SPL CASE CBI     | 100097/2017            | The State of CBI<br>Vs<br>Jaipal Mahadev Prasad Swami<br>and others                   | SPP P.B.<br>GAIKWAD<br><br>Adv.<br>Shingnapurkar                     |
| <b>( Main Matter REMAND APPLN CBI/0100861/2017)</b> |                  |                        |   |  |

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|-----------------------------------|------------------|-----------------|---|--|
| (Urgent Cases)                    |                  |                 |   |  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |  |
| 1                                 | SPL.CASE         | 100080/2001     | State<br>Vs<br>Venkatraman Chandrashekhar<br>Ors.           | Spl.PP<br><br>Adv. Ram<br>Tahilramani for<br>A-3 and A-4                                   |
| <b><u>COMPLIANCE</u></b>          |                  |                 |   |  |
| 2                                 | SPL CASE CBI     | 100040/2008     | CBI ACU IX NEW DELHI<br>Vs<br>Vijay Shamsunder Prabhu Other | SPP Mr. P. B.<br>Gaikwad<br><br>Adv. K.M.<br>Patkar for A-1<br>Adv. Anand<br>Singh for A-3 |

**Criminal Cause List Dated 25-11-2020**

| <b>S.No.</b>                              | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>   |
|---|------------------|-----------------|---|---|
| <b>(Urgent Cases)</b>                     |                  |                 |   |   |
| <b><u>HEARING</u></b>                     |                  |                 |   |   |
| 1   | SPL CASE CBI     | 100095/2009     | State C.B.I.AC.U VII NEW DELHI<br>Vs<br>Mangat Rai Shori and another              | SPP P.B.<br>GAIKWAD<br><br>Accused no.1 in person, 2- Ashok Wanwari |
| 2   | SPL CASE CBI     | 100100/2009     | State CBI ACB MUMBAI<br>Vs<br>Ajoy Kumar Singh and 14 Others                      | SPP Mr. R N Sharma<br><br>1 to 7 9 to 14- Sabiha                    |
| <b><u>EVIDENCE PART HEARD</u></b>         |                  |                 |   |   |
| 3   | SPL CASE CBI     | 100081/2006     | State of Maharashtra CBI ACB<br>Mumbai<br>Vs<br>Dilip Hiralal Kiran and 2 others  | 1 Shingnapurkar,<br>2,3 Patkar                                      |
| <b><u>ARGUMENTS</u></b>                   |                  |                 |   |   |
| 4   | SPL CASE CBI     | 100092/2011     | The State CBI ACB BMU<br>Vs<br>Benudhar Samal and 1 Anr.                          | SPP Mr. P.B.<br>Gaikwad<br><br>Adv. Satish Sharma                   |
| <b><u>EVIDENCE PART HEARD</u></b>         |                  |                 |   |   |
| 5   | SPL CASE CBI     | 100077/2014     | State CBI ACB<br>Vs<br>Jayshree James   | SPP Mr. P.B.<br>Gaikwad<br><br>Mr. UDANI                            |
| <b><u>CHARGE</u></b>                      |                  |                 |   |   |
| 6   | SPL CASE CBI     | 100086/2017     | The State of CBI, ACB<br>Vs<br>Shri. Motilal Badriprasad<br>Bharati and Another 1 |   |
| <b><u>STAYED BY HONBLE HIGH COURT</u></b> |                  |                 |   |   |
| 7   | MISC APPLN CBI   | 100354/2011     | Devendra S. Doctor<br>Vs<br>Ajoy Kumar Singh and 2 Ors                            | SPP Mr.<br>Makasare   |
| 8   | MISC APPLN CBI   | 100355/2011     | Devendra S Doctor<br>Vs<br>Ajoy Kumar Singh and 2 Ors                             | SPP Mr.<br>Makasare   |

**Criminal Cause List Dated 26-11-2020**

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|-----------------------------------|------------------|-----------------|---|--|
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |  |
| 1                                 | SPL CASE CBI     | 100100/2013     | The State CBI ACB<br>Vs<br>Dr. Jayanand S. Bhaskaran Nair | SPP P.B.<br>GAIKWAD<br><br>Adv. Sachwani |
| 2                                 | SPL CASE CBI     | 100097/2015     | The State CBI ACB<br>Vs<br>K.L. Meena                     | SPP<br>P.B.GAIKWAD                       |
| <b><u>CHARGE</u></b>              |                  |                 |   |  |
| 3                                 | SPL CASE CBI     | 100050/2019     | C.B.I., A.C.B.<br>Vs<br>Md. Faiz Quamar S/o. Md.<br>Owais |  |

**Criminal Cause List Dated 27-11-2020**

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|-------------------------------------|------------------|-----------------|--|--|
| (Urgent Cases)                      |                  |                 |  |  |
| <b><u>EVIDENCE PART HEARD</u></b>   |                  |                 |  |  |
| 1                                   | SPL CASE CBI     | 100077/2009     | State C.B.I.A.C.B.MUMBAI<br>Vs<br>Gurpur Sudhakar Kamath and 5<br>Others | SPP P. B.<br>GAIKWAD<br><br>Turakia for a-1,<br>Sandip Kadam<br>for A.2 and 3,<br>Bane |
| 2                                   | SPL CASE CBI     | 100092/2013     | CBI ACB MUMBAI<br>Vs<br>Ganes Chandra Das                                | SPP P.B.<br>Gaikwad<br><br>Adv.<br>Shingnapurkar                                       |
| <b><u>ARGUMENT ON EXH.READY</u></b> |                  |                 |  |  |
| 3                                   | SPL CASE CBI     | 100069/2014     | The State CBI ACB<br>Vs<br>Dayashankar Randhour Singh                    | Adv.Pasbola for<br>A1, Adv.Sawant<br>for A-2   |

